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107 1336/05

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

A/S 'A' memo filed by the Petitioner Counsel seeking withdrawal the petition. Copy not served.

Bench

18/4/05

Order dated 19.04.05

Hear Mr. S.K. Patni, Lt. Counsel for the applicant regarding his prayer in memo dated 15.04.05. The memo having not been filed in conformity with CR procedure rules, the same is set aside. However, at the request of the Counsel for the applicant, he is permitted to come through a fresh memo.

Member B

Vice-Chairman 12/4

Order dated - 12/5/05

By filing a memo dated 9.5.05, the applicant seeks permission to withdraw the matter, as he is not interested in pursuing this case further.

Having heard the Lt. Counsel for the applicant, prayer is allowed and the application is treated as dismissed being withdrawn.

Member (S)

Vice-Chairman 12/5

A/S 'A' memo filed by the Petitioner Counsel seeking withdrawal the case. Copy served.

Bench

11/5/05

Copy of order dt. 12/5/05 issued to the Counsel by both side.

16/5/05

16/5/05